

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2020

NAME OF THE COMPANY: Pradeep Kumar Tiwari & Anr. Vs. Dasak Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of Companies Act 2013

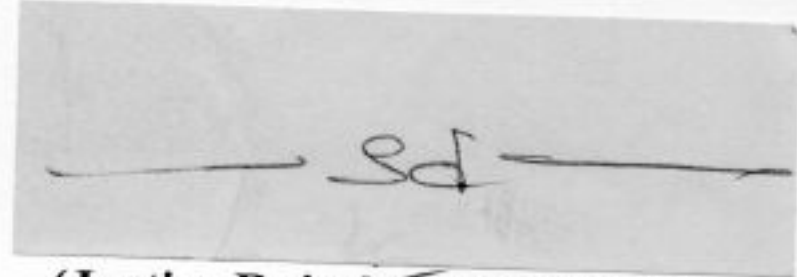
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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In view of the order passed in CP No. (IB) 77/ALD/2020, the matter is adjourned to 23.04.2020.

Dated: 16.03.2020



(Justice Rajesh Dayal Khare)  
MEMBER (J)